

**Shri S. C. Samanta:** As regards part (b) of the question, the hon. Minister said that three constructions on the cultural side have been dropped for 1957-58. May I know whether they have been dropped for the Plan period or not, and whether they will be taken up afterwards?

**Dr. K. L. Shrimali:** I only said that it has been dropped for a year or two. We are waiting for better times.

**Shri C. E. Patabhi Raman:** In the realm of physical education is there a proposal to cut down the allotment to the coaching schemes?

**Dr. K. L. Shrimali:** No, Sir.

**Shri Hem Barna:** From the statement it is evident that the Government proposes to abandon the construction of the Budha Jayanti Commemoration Monument in Delhi. May I know what are the reasons for the decision to abandon this important construction?

**Dr. K. L. Shrimali:** It has not been abandoned altogether. Because of certain difficulties with regard to foreign exchange, Government are postponing the construction of certain buildings. I have already said that we are waiting for better times and these buildings will be put up in course of time.

**Shri Supakar:** May I know what percentage of allotment for the previous year, that is 1956-57, was not utilised or whether the whole amount allotted for the previous year was utilised?

**Dr. K. L. Shrimali:** As regards last year, I shall need notice.

#### Auxiliary Workshop and Hostel at Bhilai

\*1057. **Shri V. C. Shukla:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a contract to construct an auxiliary workshop and a hostel was given to a pri-

vate contractor without calling for tenders in Bhilai Steel Project; and

(b) which was the authority directly concerned with award of this contract?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) No, Sir.

(b) The General Manager of the Project with the approval of Government.

**Shri V. C. Shukla:** May I know the number of contracts that have been awarded at the Bhilai steel project by negotiations irrespective of the tenders originally submitted?

**Sardar Swaran Singh:** I would require notice. There are many tenders there and so many works which are allotted. I cannot produce a list of all those and the details of those tenders. Moreover, that is a matter which is being done by the Hindustan Steel (Private) Limited.

**Shri V. C. Shukla:** May I know the number of instances in which the Ministry of Steel had to award the contracts for several works directly?

**Sardar Swaran Singh:** I do not know what the import of that question is. Tenders are invited and the contracts are concluded by the Hindustan Steel (Private) Limited. The Ministry as such does not award any contracts.

**Shri V. C. Shukla:** My question relates to the period when it was directly under the Ministry of Steel, before the Bhilai steel project was put in charge of the Hindustan Steel (Private) Limited.

**Sardar Swaran Singh:** I would require notice, and he should indicate the particular contract he has in mind.

#### Extension Lectures in Delhi University

\*1058. **Dr. Ram Subhag Singh:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that the University of Delhi has prepar-